

**Information note to the Press (Press Release No. 70 /2019)**

**For Immediate release**

**Telecom Regulatory Authority of India**

**Extension of time to receive comments on draft Telecommunication  
(Broadcasting and Cable) Services Interconnection (Addressable Systems)  
(Amendment) Regulations, 2019**

**New Delhi, 11 September 2019** - The Telecom Regulatory Authority of India (TRAI) had issued draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Amendment) Regulations, 2019 on 27 August 2019. The last date for receiving written comments from the stakeholders was fixed as 9 September 2019.

2. The stakeholders have sought extension of time for sending their comments on the draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Amendment) Regulations, 2019. In view of this, it has been decided to extend the last date for submission of written comments upto 16 September, 2019. No further requests for extension would be considered.

3. The comments may be sent, preferably in electronic form, to Sh. Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on the e-mail:- advbcs-2@traigov.in or sapna.sharma@traigov.in. For any clarification/information, Sh. Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11- 23237922, Fax: +91-11-23220442.

  
(S.K. Gupta) 11/9/2019  
Secretary, TRAI